

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.302**

IA-1862/2023 IA-1951/2023 IA-1952/2023 IA-898/2023 IA-259/2023 IA-  
5913/2022 IA-71/2023  
In  
IB-741(ND)/2021

**IN THE MATTER OF:**

M/s. Hiveloop Capital Pvt Ltd

**Vs.**

M/s. Radiant Castings Pvt. Ltd.

**.... APPLICANT/PETITIONER**

**.... RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 08.06.2023**

**CORAM:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**

**SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

: Mr. Sandeep Bajaj, Mr. Vipul Jai, Advocates in IA-5913/2022, Ms. Pallavi Singh Adv for Applicant in I.A 259/2023, Mr. Arvind Jadon, Mrs. Pallavi Jadon, Ms. Taru Saxena, Advocates in IA 71/2023

Mr. Anand Shankar Jha, Mr. Arpit Gupta, Advocates in IA-898/2023 for Yes Bank Limited

For the Suspended Directors: Mr. Utsav Mukherjee, Advocate in IA-5913/2022 and IA-898/2023

For the RP

: Mr. Adarsh Tripathi, Mr. Ajitesh Garg, Advocates for RP

For the Respondent

: Mr. K. Datta, Sr. Adv., Mr. Supratik Sarkar, Advocate for R-4 in IA-5913/2022, Mr. Samar Bansal, Mr. Saurav Gupta, Advocates for R-5 in IA-5913/2022, Ms. Megha Tyagi, Advocate for R-2 and R-3 in IA 5913/2022 Ms. Megha Tyagi for R-2 in IA-898/2023 Mr. Akshay Sharma, Advocate for R-2

**ORDER**

List the matter on **06.07.2023.**

**Sd/-**

**(ATUL CHATURVEDI)  
MEMBER (TECHNICAL)**

**Sd/-**

**(BACHU VENKAT BALARAM DAS)  
MEMBER (JUDICIAL)**